




NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 01/06/2017 AT 02.30 PM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL


APPLICATION NUMBER	:	
PETITION NUMBER	:	IND/1645/ (IB)/CB/2017
NAME OF THE APPLICANT	:	ENNORE COKE LIMITED
UNDER SECTION	:	10 RULE 7 OF INSOLVENCY & BANKRUPTACY CODE 2016

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

①	D. DEV ESHWAR	Counsel for Petitioner	
	FOR. K. ABILASH KUMAR		
	ADVOCATE		
②	Monika & ALLWIN GODWIN	Counsel for Secured Creditors	
	for Shri. Ananth and Mangalad's	(State Bank of India)	
3-	Surojset Singh	Union Bank of India	
	Chief manager		

ORDER

Counsel for the petitioner present. Counsel for the SBI present. Representative for Union Bank of India present. At the request of counsel for SBI, time is enlarged for production of some documents. Put up on **06.06.2017 at 02.30 P.M.**


(Ch. Md. Sharief Tariq)
Member (Judicial)


(K. Anantha Padmanabha Swamy)
Member (Judicial)